Written Answers to

[21 APRIL 2008]

host of home equipments like CFLs, tube lights, clinical thermometers, etc. In order to assist the Task Force, a technical committee under the chairman ship of Chairman, Central Pollution Control Board (CPCB) was also constituted which has already submitted its report to the Task Force. The task force is addressing the following issues:—

- Administrative mechanism for the collection, transportation, treatment/recycling and disposal of the used lamps generated at consumer level.
- Legislative issues and Fiscal Incentives for effecting proper management of mercury at consumer level.
- Roles and responsibilities of various Government & non-Government agencies, FL Manufacturers, and consumers, etc.

Hindi Granth Academies

†*398. SHRI LAXMINARAYAN SHARMA:Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the purpose of establishment of Hindi Granth Academies in various States and what has been done by each of them;

(b) the names of the Academies against which complaints have been received and what action has been taken thereon; and

(c) what steps would be taken to improve and cleanse the administration of such Academies, particularly in Madhya Pradesh and Bihar?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI ARJUN SINGH): (a) The Hindi Granth Academies (HGA) were set up for the purpose of preparation of Hindi textbooks including through translation from English textbooks and other teaching materials in Hindi language, required by the Universities and the HGAs have been attending to the above work since their inception. The HGAs are under the administrative control of the respective State/UT Govt. However, the Union Govt. through the Commission for Scientific and Technical Terminology (CSTT), New Delhi, provides some financial assistance to the HGAs under the University Level Book Production Scheme.

(b) A complaint was received regarding a book titled 'Bihar Ka Bhugol' which was examined by the CSTT in consultation with the Bihar Hindi Granth Academy where after a reply was sent to the complainant.

(c) The HGAs come under the administrative control of the respective State/UT Govt.

Measures for regulation of higher education

†*399. SHRI PYARELAL KHANDELWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is formulating any scheme to check the arbitrariness of private schools and to control the intrusion of private and foreign institutions in higher education;

(b) if so, the details thereof;

(c) whether Government is considering to give more powers to UGC and to constitute any Commission in this regard; and

[†] Original notice of the question was received in Hindi.